

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER : :**

**PETITION NUMBER : TCP/109/2016**

**NAME OF THE PETITIONER(S) : G. S. Rajesh**

**NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another**

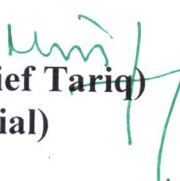
**UNDER SECTION : 397,398**

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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1. P. GIRIDHARAN	Counsel for R2	P. Gnanadharan
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**ORDER**

Counsel for petitioner called but absent. No representation. Shri P Giridharan, counsel for R2 present and prayed time for filing objections to the report of the auditor. Time extended at request. Put up on **23.01.2017 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**